NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 22/NCLT/AHM/2017 With Gujarat High Court CA no. 530 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>01.08.2017</u>

Name of the Company:

Madhav Infra Projects Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MR. NAVIN PAHWA
THAKKAR AND PAHWA KOVOCATES
2.

AOV

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of learned Counsel for petitioner.

List the matter on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.